THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated Shillong 06th April, 2021.

NO.HCM.II/123/2015/Pt/Estt./ : The Hon'ble, the Chief Justice, High Court of Meghalaya is pleased to declare 14th April, 2021 as a holiday on account of "Dr. B. R. Ambedkar Jayanti" for the High Court of Meghalaya and Subordinate Courts in the State of Meghalaya.

REGISTRAR GENERAL

Memo. NO.HCM.II/123/2015/Pt/Estt./1329

Dated Shillong 06th April, 2021.

Copy to:-

- 1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The Private Secretary to Hon'ble Mr. Justice R. V. More, Judge, High Court of Meghalaya, Shillong.
- 3. The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong.
- 4. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong.
- 5. The Private Secretary to the Advocate General of Meghalaya, Shillong.
- 6. The Commissioner and Secretary to the Government of Meghalaya, Law Department, Shillong.
- 7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 8. The Director, Meghalaya State Judicial Academy, Shillong.
- 9. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Mawkyrwat/Williamnagar/Tura/Ampati/ Khliehriat/ Resubelpara/Baghmara.
- 10. The Registrar (Judicial Service), High Court of Meghalaya, Shillong.
- 11. The Registrar (Admn.), High Court of Meghalaya, Shillong.
- 12. The Joint Registrar-cum-OSD to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
- 13. The Central Project Coordinator, High Court of Meghalaya, Shillong
- 14. The Joint Registrar, High Court of Meghalaya, Shillong.
- 15. The Chief Librarian, High Court of Meghalaya, Shillong.
- 16. All Deputy Registrars, High Court of Meghalaya, Shillong.
- 17. All Assistant Registrars, High Court of Meghalaya, Shillong.
- 18. The Central Government Standing Counsel, Shillong.
- 19. The Assistant Solicitor General, Shillong.
- 20. The Protocol Officer, High Court of Meghalaya, Shillong.
- 21. The President/Secretary, all Bar Associations in the State.
- 22. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
- 23. All Superintendents, High Court of Meghalaya, Shillong.
- 24. All Court Officer, High Court of Meghalaya, Shillong.
- 25. All Court Masters, High Court of Meghalaya, Shillong.
- 26. Notice board.
- 27. Office file.

REGISTRAR GENERAL

